

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**



TP 39-A/2016(CA 136 of 2013) with TP
39-B/2016(CA 170 of 2013) with TP 39-
C/2016 CA 240 of 2013 with TP 39-
D/2016(CA 269 of 2013) with TP 39 of
2016(CP 43 of 2013)

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)**
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2019**

Name of the Company: Kirshna Gopal Mor & Ors.
V/s.
Siddharth Polytex Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	DHIREN R. DAVE	PCS	Petitioner	
2.	Aditya Vikram Mor	Director of company		

ORDER


The Petitioner is represented through their respective Learned PCS.

Director of the Respondent Company is present in person and he has informed that his arguing PCS is not available today that apart Mr. S. K. Jain PCS for the Respondent has filed leave note due to some medical reason, hence the matter is adjourned.

Parties are advised to prepare synopsis of the matter by the next date of hearing.

List the matter on 17.10.2019.


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

Dated this the 20th day of September, 2019.